

(b) the steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) and (b) On February 22, 1983, it was brought to the notice of the Vice-Chancellor that Dr. A. B. Segrera, a Spanish national and an Associate Professor in the Jawaharlal Nehru University, who was living in the Campus had not been seen during the previous few days. As there was no indication about his whereabouts, a window of his bed room was got opened from outside. As foul smell

was starting coming out, the matter was immediately reported to the police. The police came and broke open the door of the house in the presence of University officials. Dr. Segrera was found dead on his bed, and his body was in a highly decomposed condition. The body after post-mortem examination was taken over by the Spanish Embassy and buried. The police is investigating the matter.

2098. [Transferred to the 22nd March, 1988]

NREP in Orissa

2099. SHRI JAGADISH JANI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the amount earmarked in 1983-84 for implementing National Rural Employment Programme;

(b) the funds allocated for Orissa during the same year for implementing the said Programme; and

(c) the details of main works proposed to be undertaken in different districts of Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARI NATH MISHRA): (a) to (c) An amount of Rs. 200 crores has been provided in the budget estimates for the year 1983-84 as Central Share for implementation of National Rural Employ-

ment Programme. State-wise allocations for the year 1983-84 have not yet been finalised. Under NREP works for creation of durable community assets for strengthening the rural infrastructure, such works as minor irrigation, social forestry, drinking water wells, construction of rural roads, construction of groups houses/land development for SCs/STs., village tanks, soil and water conservation and land reclamation and construction of schools and bal-wadis buildings and panchayat ghars etc. could be taken up by the Orissa Government in all the districts.

Central Social Welfare Board Schemes for the welfare of blind

2100. SHRI JAGADISH JANI: Will the Minister of SOCIAL WELFARE be pleased to state;

(a) whether the Central Social Welfare Board have introduced some schemes for the welfare of blind during the last one year;

(b) whether such scheme has been launched in Orissa and other States in the country;

(c) if not, whether Central guidelines have been sent to the State Welfare Boards to launch these programmes for the welfare of blind in their respective States; and

(d) the details of Government programme in this regard?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) The Central Social Welfare Board has not introduced any scheme for the welfare of blind exclusively. All their programmes are intended for the welfare, in general of women, children and the handicapped including blind.

(b) No, Sir.

(c) No, Sir.

(d) A statement detailing the Government programmes for blind is attached.